

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 4016
TO BE ANSWERED ON 9TH DECEMBER, 2016**

POPULATION GROWTH

**4016. SHRIMATI NEELAM SONKER:
SHRI ALOK SANJAR:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government is aware that as per a report, the population of the country is likely to cross that of China by the year 2030 and if so, the details thereof and the reasons for excessive increase in the population of the country;
- (b) the funds allocated for population control during each of the last three years and the current year, State-wise and the contribution of the United Nations Population Fund therein;
- (c) the target for curbing population growth set by the Government;
- (d) the State-wise details of the growth in population during the last five years; and
- (e) whether the Government proposes to implement the scheme of imposing a ceiling of two children to curb the population growth rate in the country and if so, by when and if not, the reasons therefor?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(ANUPRIYA PATEL)**

(a): Yes, the Government is aware that as per a report, the population of the country is likely to cross that of China by the year 2030.

Although as per Census 2011, the decadal growth rate of India has declined substantially by 4% in 2001-2011 as compared to 1991-2001, the population increase is on account of population momentum.

(b): The funds allocated to the States/UTs by Government of India during the last three years and the current year for family planning are at **Annex-I**. The details of the funds contributed by UNFPA are at **Annexe-2**.

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(c): There is no target set by the Government for curbing population growth.

d): State-wise details of population growth during the last five years are not available as the census is conducted on a decennial basis in the year ending '1'. The last census was conducted by Office of the Registrar General, India (RGI) in 2011 and the previous one in 2001.

(e): No Sir. The government does not propose to implement the scheme imposing a ceiling of two children since India is a signatory to the International Conference on Population and Development (ICPD 1994) which advocates couples to decide the size of their family and adopt the family planning methods best suited to them in a voluntary manner as per their reproductive rights.

Moreover the wanted fertility rate in the country as per NFHS III is 1.9 which indicates that couples on an average do not desire to have more than two children.

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Annex.1**Statement showing States/UTs wise SPIP Approval towards Family Planning under NHM for the F.Ys
2013-14 to 2016-17**

Rs.In Lakhs

S.No.	States / UTs	2013-14	2014-15	2015-16	2016-17
		Family Planning			
		SPIP APPROVAL			
A. High Focus States					
1	Bihar	8,336.93	6,444.40	11,484.31	11,092.79
2	Chattisgarh	2,566.47	2,843.78	1,547.40	2,626.64
3	Himachal Pradesh	484.11	781.57	608.76	458.23
4	Jammu & Kashmir	312.80	450.19	450.01	976.35
5	Jharkhand	2,663.83	3,880.46	4,451.43	376.16
6	Madhya Pradesh	8,853.87	7,074.93	10,366.95	12,185.48
7	Odisha	2,047.40	2,375.70	3,642.78	3,771.54
8	Rajasthan	6,061.44	8,597.05	9,554.32	9,709.26
9	Uttar Pradesh	7,843.22	8,072.28	13,234.62	15,526.91
10	Uttarakhand	448.92	655.37	822.47	379.14
	Sub Total	39618.99	41175.73	56163.05	57102.50
B. NE States					
11	Arunachal Pradesh	222.53	122.45	48.78	96.98
12	Assam	2,235.76	2,473.90	3,266.44	1,976.43
13	Manipur	172.37	145.96	133.48	70.11
14	Meghalya	143.76	103.49	108.72	111.31
15	Mizoram	136.07	103.02	157.01	63.67
16	Nagaland	202.74	135.98	114.86	95.42
17	Sikkim	39.38	58.83	19.40	23.95
18	Tripura	178.84	177.39	173.56	95.20
	Sub Total	3331.45	3321.02	4022.25	2533.07
C. Non-High Focus States					
19	Andhra Pradesh	5,839.63	3,450.35	3,374.39	3,207.71

20	Goa	76.30	42.65	60.89	35.75
21	Gujarat	2,819.68	4,469.00	5,170.55	5,219.35
22	Haryana	1,081.39	1,076.68	2,184.26	1,893.50
23	Karnataka	3,424.40	2,915.18	3,102.90	3,760.27
24	Kerala	654.98	552.61	501.32	510.51
25	Maharashtra	5,068.60	4,178.52	4,865.99	6,204.42
26	Punjab	1,065.60	841.92	807.72	813.54
27	Tamilnadu	2,982.15	2,029.54	2,871.82	3,704.51
28	Telangana	-	2,382.24	2,342.22	2,539.27
29	West Bengal	3,591.23	3,308.39	2,691.29	2,427.31
	Sub Total	26603.96	25247.08	27973.35	30316.14
D. Small States/UTs					
30	Andaman & Nicobar Islands	42.15	41.28	49.47	-
31	Chandigarh	14.60	29.03	25.14	36.09
32	Dadra & Nagar Haveli	20.94	85.67	42.62	-
33	Daman & Diu	8.49	10.76	14.03	-
34	Delhi	430.13	512.18	436.90	129.90
35	Lakshadweep	17.94	5.35	5.70	7.43
36	Puducherry	86.57	105.75	55.06	-
	Sub Total	620.81	790.02	628.92	173.42
	Grand Total	70175.21	70533.85	88787.58	90125.12

Note:

1. SPIP- State Programme Implementation Plan
2. The above data of Family Planning is comprises of Female Sterilisation, NSV camps, Compensation for male & female sterilisation, Spacing Methods, Other strategies/activities, Family Planning Training, BCC/IEC Activities towards FP, procurement of equipment & Drugs for F.P., Printing of IUCD cards, FP manuals, guidelines etc under NHM Scheme.

STATEMENT SHOWING FUND THAT HAVE BEEN USED TO PROMOTE
ACCESS TO REPRODUCTIVE HEALTH CARE INCLUDING ITS VARIOUS
COMPONENTS BY UNFPA

Expenditure (2013-2016)	
Year	Expenditure
2013	34,45,194
2014	33,89,935
2015	2,451,358
2016(*)	1,736,697
Total	4,188,055
(*) Estimated budget planned for January-December, 2016	